

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 8th October, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
2.	M.A. No. 1025/2015 in Application No. 107/2014 (WZ)	Niraj Naik Vs. Palacio Property Developers Pvt. Ltd. & Ors.	Mr. Siddhesh Kotwal, Adv. for Applicant
AFTER NOTICE			
3.	Appeal No. 124/2015 (M.A. No. 1031/2015)	Britannia Industries Ltd. Vs. Delhi Pollution Control Committee & Ors.	Mr. R. Jawahar Lal, Adv. for Appellant Mr. Dinesh Jindla, LO, CPCB
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 68/2015 (M.A. No. 682/2015)	ALPS Industries Ltd. Vs. UEPPCB & Ors.	Ms. Antima A Bazaz, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Rajkumar, Adv. & Mr. S. L. Gundli Mr. Dhanraj, Adv. for R-3
5.	Original Application No. 276/2015	Jitender Yadav Vs. Union of India & Ors.	Mr. Aamir Khar, Adv. for Applicant Mr. Vishwendra Verma for R-1 Mr. B. V. Niren, Adv. for R-2 to 4 Mr. Mukesh Verma, Adv. for R-6 Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-7
FOR HEARING			
6.	Original Application No. 151/2013 (PH)	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. M. C. Mehta, Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Vivek Chib, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R – 10 Mr. Tavinder Sidhu, Adv.

7.	Original Application No. 134/2015 (M.A. No. 757/2015)	Friends through its General Secretary Vs Ministry of Water Resources	Mr. Sugriva Dubey, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Vishwendra Verma, Adv. for R-2 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, SLO Mr. Gaurav Nair, Adv. Ms. Dhawani Kavi & Mr. Mayank Mohan, Adv. for Intervener
8.	Original Application No. 116/2014 (M.A. No. 1054/2015)	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Pandey, Adv. for R – 1 Ms. Pragati Neekhara, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Ms. Savitri Pandey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Abhishek Paruthi, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA
9.	Original Application No. 421/2014	Krishan Kant Singh V/s M/s Daurala Organics Ltd. Daurala, Merrut	Mr. Rahul Choudhary, Adv. for Applicant Mr. Parag Tripathi, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-2 Mr. Rajkumar, Adv. & Mr. S. L. Gundli, SLO for R-3 Ms. Savitri Pandey & Ms. Azma parveen, Adv. for State of U.P Mr. B. V. Niren, Adv. Mr. Vikas Malhotra, Adv.
10.	Original Application No. 121/2014 (M.A. No. 356/2014, M.A. No. 525/2014 & M.A. No. 785/2015)	Yogendra Mohan Sengupta Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. Suryanarayana Singh, AAG for R-2 to 4 Mr. Aditya Dhawan, Adv. for R – 5 Mr. Anup Rattan, AAG for State of HP Mr. Anil Nag, Adv. for Himachal Pradesh Public Service Commission
11.	Original Application No. 10(T _{Hc})/2013	Eshan Group of Industries Vs. NEPA LTD & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 11(T _{Hc})/2013	Chudaman Mohan Prajapati Vs NEPA Ltd. & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 12(T _{Hc})/2013	Ramdas Prajapati & Ors. Vs Union of India & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB

14.	Original Application No. 13(T _{HC})/2013	Prathvi Educational Welfare Society Vs NEPA Ltd. & Ors.	Mr. Manoj K Agarwal, Adv. for the Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
15.	Original Application No. 160/2014	NEPA Ltd. Vs Union of India	Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
16.	Original Application No. 22(T _{HC})/2013 (M.A No. 19/2014)	Sukhdev Vihar Residents Welfare Association & Ors. Vs State of NCT of Delhi & Ors.	Mr. K.K. Rohatgi, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 4 Mr. B. Mahapatra, Adv. for R – 5 Ms. Alpana Poddar, Adv. for R – 6 Mr. Rajiv Bansal, Adv. for R – 7 Mr. Vivek Chib, Adv. for R - 8 Mr. Pawan Upadhyay, Adv. for R – 9 Ms. Savitri Pandey, Adv. for R - 10 Mr. Nasir Ahmed, Adv. for R – 11 Ms. Puja Kalra, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
17.	Original Application No. 403/2015 (M.A. No. 947/2015)	Ratan Chand Vs. State of H.P. & Ors.	Mr. Gangotri H. Nath, Adv. for Applicant
18.	Original Application No. 458/2015 (M.A. No. 1051/2015)	AFA Owners Welfare Association(Regd.) Vs. Ansal Housing & Construction Ltd.&Ors.	Mr. P. S. Sudheer, Adv. for Applicant
19.	Original Application No. 459/2015	Rajeev Suri Vs. Commissioner, SDMC & Ors.	Mr. Rajeev Suri, Applicant in person
20.	Original Application No. 460/2015	Raj Kumar Jain Vs. Ruchi Gupta & Ors.	Ms. Richa Relhan, Adv. for Applicant
AFTER NOTICE			
21.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant Dr. Abhishek Atney, Mr. Vivek Sharma, Adv. for R-1
22.	Original Application No. 410/2015	Vivek Sharma Vs. State of Haryana & Ors.	Mr. Kudrat Sandhu & Mr. Suryajyoti Singh Paul, Adv. for Applicant
23.	Original Application No. 416/2015	Omakumar Vs. State of Haryana & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2
24.	Original Application No. 444/2015	Janta Welfare Association Pandav Nagar, New Delhi Vs. East Delhi Municipal Corporation	Mr. S. A. Zaidi & Gulnaz Parveen, Adv. for Applicant
25.	M.A. No. 1030/2015 in Original Application No. 310/2015	Tikaula Distillery Ltd. Vs. Krishan Kant Singh & Ors.	Mr. A. A. Aron, Adv. for Applicant Mr. Rahul Chonthy, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB

			Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB
FOR COMPLETION OF PLEADINGS			
26.	Original Application No. 157/2015 (M.A. No. 470/2015)	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for State of U.P. Mr. Dhruv Mehta, Sr. Adv. for R-2 & 3 Mr. Ajay Bhargava, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8 Mr. Anil Grover, AAG Mr. Shoaib Haidir, Adv. Ms. Savitri Pandey, Adv. for R-10
27.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	Ms. Sonal Jain, Advocate for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Lomesh Kiran, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao for MCT & Delhi Police Mr. Pinaki Mishra, Sr. Adv. with Mr. Susmit Pushkar, Adv. for R-4 Mr. Mohit Chadha, Adv. Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Adv. for R-5 Mr. A. K. Prasad
FOR HEARING			
28.	Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. For R-1 & 3 Mr. S.K Sharma, Adv. For R-5 Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7
29.	Original Application No.122/2015	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Adv. for the Applicant Ms. Savitri Pandey, Ms. Azma Parveen, Adv. for R-1 & 3 Mr. Pawan Shree, Mr. Akarsh Garg, Adv. for R-2 Mr. Sudhir Kulshreshtha, Ms. Sushma Singh, Adv. for R-4
30.	Original Application No.33/2013 (T _{HC}) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv., for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N.Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. Parveen Mahajan, Adv. for R-9&10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, Adv. for R-15

31.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. U.O.I. & Ors.	Vs. Mr. Karan Jund Mullanpur, Adv., for the Applicant Mr. P.B.Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4 Ms. Munisha Gandhi, Adv.for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y.Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, for R-13
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